

11/3/86

| SL. NO. of<br>order | Date of<br>Order | ORDER WITH SIGNATURE                                                                                                                                                                                                                                                 | Office notes as to action<br>(if any) taken on order |
|---------------------|------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|
|                     | 29-4-87          | Hon D.S. Misra-AM.<br>Hon. G.S. Sharma-JM<br><br>The plaintiff is<br>not present. He was<br>not even present on<br>the last date. Sri<br>Ashok Motilay is present<br>for the defendants.<br>The suit is dismissed<br>in default of the plaintiff.<br>be<br>AM.<br>SH | 1+2<br>Issued<br>on<br>7/5                           |